



2026:AHC:28065

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 135 of 2026

Smt. Gyanmati

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Prabhat Kumar Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. The matter has been taken up in the revised call.
2. No body is present on behalf of writ petitioner even in the revised call.
3. On 12.01.2026 following order was passed:-

" 1. Learned Standing Counsel has raised an objection that the writ petition is barred by 13 years.

2. Learned counsel for the writ petitioner seeks to examine the said aspect.

3. Put up this case on 20.01.2026 as fresh."
4. Today also, no body is present.
5. The writ petition is dismissed for want of prosecution.

February 6, 2026
Virendra

(Vikas Budhwar,J.)